

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

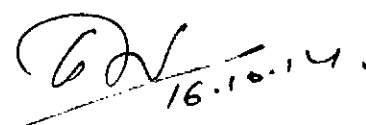
No. 1212 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 16th October, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "Training on Mediation" programme between 01st to 07th November, 2014 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Indore, Barwani, Jhabua, Mandsaur & Alirajpur** (33 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
REGISTRAR GENERAL

Endt: No. 1213 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 16th October, 2014

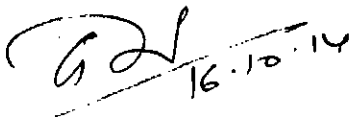
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyaachal Bhawan, Bhopal for information.
- 2.
1. Shri Kailash Chandra Bangar, Special Judge SC/ST (P.A.) Act, Jhabua.
2. Shri Hitendra Singh Sisodiya, I A.D.J., Barwani.
3. Shri Bharat Singh Rawat, VIII A.D.J., Indore.
4. Shri Priyadarshan Sharma, XI A.D.J., Indore.
5. Shri Mahesh Kumar Saini, X A.D.J., Indore.
6. Smt. Savita Singh, XVII A.D.J., Indore.
7. Shri Kuldeep Jain, I C.J.Cl.-I & C.J.M., Jhabua.
8. Shri Manoj Kumar Ladhiya, XIV C.J.Cl.-I & ACJM, Indore.
9. Smt. Niharika Singh, XV C.J.Cl.-I & ACJM, Indore.
10. Shri Jitendra Singh Kushwaha, VIII C.J.Cl.-I & ACJM, Indore.
11. Shri Amit Ranjan Samadhiya, XXIV C.J.Cl.-I & ACJM, Indore.

12. Shri Shashi Bhushan Sharma, VI C.J.Cl.I & ACJM, Indore.
13. Shri Rakesh Kumar Goyal, C.J.Cl.-I & ACJM, Garoth, District Mandsaur.
14. Shri Yogendra Kumar Tyagi, II C.J.Cl.-I & ACJM, Indore.
15. Dr. Vaibhav Vikas Sharma, XXVI C.J.Cl.-I & ACJM, Indore.
16. Shri Suresh Kumar Choube (Jr.), VII C.J.Cl.-I & ACJM, Indore.
17. Shri Alok Kumar Mishra, XII C.J.Cl.-I & ACJM, Indore.
18. Shri Mahesh Kumar Chouhan, AJ to C.J.Cl.-I, Petlawad, District Jhabua.
19. Shri Santosh Chouhan, C.J.Cl.-I, Sitamau, District Mandsaur.
20. Shri Prakash Damor, C.J.Cl.-I, Jobat, District Alirajpur.
21. Shri Manwendra Pawar, II C.J.Cl.-I, Barwani.
22. Smt. Saroj Bala Mujalda, III C.J.Cl.-II, Mhow, District Indore.
23. Shri Manish Bhatt, III C.J.Cl.-II, Mandsaur.
24. Shri Akbar Sheikh, C.J.Cl.-II, Rajpur, District Barwani.
25. Shri Mahendra Pal Singh, AJ to C.J.Cl.-II, Sendhwa, District Barwani.
26. Shri Hemant Singh, I C.J.Cl.-II, Depalpur, District Indore.
27. Smt. Sapna Bharti Katroliya, I C.J.Cl.-II, Mhow, District Indore.
28. Shri Sanjeev Katore, C.J.Cl.-II, Jobat, District Alirajpur.
29. Shri Virendra Joshi, II C.J.Cl.-II, Mandsaur.
30. Smt. Jyotsna Arya, II C.J.Cl.-II, Sanwer, District Indore.
31. Shri Chandra Shekhar Rathore, III AJ to I C.J.Cl.-II, Alirajpur.
32. Shri Nansingh Tahed, II AJ to I C.J.Cl.-II, Alirajpur.
33. Shri Mahendra Singh Rawat, III AJ to I C.J.Cl.-II, Jhabua.

With a direction to participate in the 6 days "Training on Mediation" programme between 01st to 07th November, 2014 at Indore.

3. District and Sessions Judge, Indore / Barwani / Jhabua / Mandsaur / Alirajpur for information and necessary action.
 - The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 1800/2014, dated 06.09.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


16.10.14

(VED PRAKASH)
REGISTRAR GENERAL